

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 228 of 2013**

**Dated : 31<sup>st</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jindal Power Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Saman Ahsan**

**Counsel for the Respondent(s): Smt. Suparna Shirvastava for R-2  
Mr. A. Bhatnagar (Rep.)**

**ORDER**

We have heard the Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 14.04.2014 after serving copy on the other side.

Post the matter for reporting compliance on **17.04.2014 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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